



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **21-09-2020 (MONDAY)**:-

THE BELOW MENTIONED CASES LISTED ON **21-09-2020** ARE RE-POSTED AS FOLLOWS TO BE TAKEN UP VIA REMOTE VIDEO CONFERENCING:

| NAME OF THE HON'BLE JUDGE | ITEM NO. & HON'BLE COURT | DATE |
|---|---|-------------------|
| HON'BLE MR. JUSTICE M.BHUYAN AND HON'BLE MR. JUSTICE H.K. SARMA | 1. ITEM NOS. 3 TO 7 HON'BLE MR. JUSTICE M.BHUYAN AND HON'BLE MR. JUSTICE H.K. SARMA. | 21-09-2020 |
| HON'BLE MR. JUSTICE A.M. BUJORBARUA | 1. ITEM NO.12, 13, 14, 15, 17,18, 19 AND 20 OF HON'BLE MR.JUSTICE A.M. BUJORBARUA. | 21-09-2020 |
| HON'BLE MR. JUSTICE K.R. SURANA | 1. ITEM NOS. 5 AND 6 OF HON'BLE MR.JUSTICE K.R. SURANA | 21-09-2020 |
| HON'BLE MR. JUSTICE P.K. DEKA | 1. ITEM NO. 12 OF HON'BLE MR.JUSTICE P.K. DEKA | 21-09-2020 |
| HON'BLE MR. JUSTICE M.CHOUDHURY | 1. ITEM NOS.1 AND 2 OF HON'BLE MR.JUSTICE M.CHOUDHURY. | 21-09-2020 |

BY ORDER

Dated, Guwahati the 19th September, 2020.



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT TODAY i.e ON 21-09-2020 (MONDAY):-

- 1) Hon'ble Mr. Justice Sanjay Kumar Medhi will not sit.
- 2) The matters listed before the said Bench will be taken up as follows:-

| Sl.No. | Name of the Hon'ble Judges | Item No(s). |
|--------|--------------------------------------|-------------|
| 1 | Hon'ble Mr. Justice Suman Shyam | 5-6 |
| 2 | Hon'ble Mr. Justice K.R.Surana | 1-4 |
| 3 | Hon'ble Mr. Justice Manish Choudhury | 7-8 |
| 4 | Hon'ble Mr. Justice Soumitra Saikia | 9-10 |

BY ORDER

Dated, Guwahati the 21st September, 2020.



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT TODAY i.e ON 21-09-2020 (MONDAY):-

- 1) The matters listed before the **Division Bench** comprising of **Hon'ble The Chief Justice and Hon'ble Mr. Justice Manish Choudhury** will be taken up by the Division Bench comprising of **Hon'ble The Chief Justice (Acting) and Hon'ble Mr. Justice Manojit Bhuyan.**
- 2) The matters listed before the **Single Bench** of **Hon'ble Mr. Justice N.K.Singh** will be **taken up** by the Single Bench of **Hon'ble Mr. Justice Hitesh Kumar Sarma.**
- 3) The matters listed before the **Single Bench** of **Hon'ble Mr. Justice M.R.Pathak** will be **taken up** by the Single Bench of **Hon'ble Mr. Justice Mir Alfaz Ali.**
- 4) The matters listed before the **Division Bench** comprising of **Hon'ble Mr. Justice Manojit Bhuyan and Hon'ble Mr. Justice Hitesh Kumar Sarma** will be **taken up** by the Division Bench comprising of **Hon'ble Mr. Justice M.R.Pathak and Hon'ble Mr. Justice P.K.Deka.**
- 5) The matters listed before the **Single Bench** of **Hon'ble Mr. Justice A.M.B.Barua** will be **taken up** by the Single Bench of **Hon'ble Mr. Justice Soumitra Saikia.**
- 6) The matters listed before the **Single Bench** of **Hon'ble Mr. Justice P.K.Deka** will be **taken up** by the Single Bench of **Hon'ble Mr. Justice A.M.B.Barua.**
- 7) The matters listed before the **Single Bench** of **Hon'ble Mr. Justice Soumitra Saikia** will be **taken up** by the Single Bench of **Hon'ble Mr. Justice P.J.Saika** along with the matters listed before his Lordship.

BY ORDER

Dated, Guwahati the 21st September, 2020.



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that henceforth the '*Mention*' made physically through '*Memos*' in the court shall not be handed over to the Court Masters. instead, the '*Memos*' shall be required to send through WhatsApp to the Court Masters of the respective Benches within 11 A.M. by keeping the '*originals*' with the learned advocates.

BY ORDER

Guwahati, The 21st Day Of September 2020